

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 3540 OF 2002

B. ARVIND KUMAR

Appellant (s)

VERSUS

GOVERNMENT OF INDIA & ORS.

Respondent(s)

(With appln.(s) for permission to place additional documents on record and prayer for interim relief)

Date: 28/05/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA
(VACATION BENCH)

For Appellant(s)

Mr. B.S. Banthia, Adv.

For Respondent(s)

Mr. Krishan Mahajan, Adv.
Mr. S. Wasim A. Qadri, Adv.
Ms. Alka Sharma, Adv.
Mr. B.V. Balaram Das, Adv.

UPON hearing counsel the Court made the following
ORDER

The appeal is dismissed in terms of the signed judgment.

Parties to bear their respective costs.

(K.K. Chawla)
Court Master

(Radha R. Bhatia)
Court Master

[Signed non-reportable judgment is placed on the file]